## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 583 /(MAH)/2017

no	ACT	N #
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Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Chandadevi Patodia MIS. Jaihind Synthetics Utd.

SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

## Order

## TCP 583/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 4.8.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)